

**SUPREME COURT OF INDIA**

Rameshwar (D) Thru Lrs.

Vs.

Mahant Beharidas

R.P.(Civil) No.1643 of 2007

(Tarun Chatterjee and Dalveer Bhandari, JJ.)

05.02.2008

**ORDER**

1. Application for permission to make oral submissions is rejected. We have carefully gone through the Review Petition and the connected records. We do not find any merit therein. The Review Petition is, accordingly, dismissed.